

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 575  
TO BE ANSWERED ON 07.12.2023**

**FEATURES OF ESHRAM PORTAL**

**575. SHRI R. DHARMAR:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the salient features of the eShram portal;**
- (b) details of the number of unorganized workers registered under this portal across the country, including Tamil Nadu, so far;**
- (c) details of the benefits being provided to the unorganized workers through this portal across the country, including Tamil Nadu;**
- (d) the details of target fixed in the country;**
- (e) the details of the achievements made so far; and**
- (f) whether Government has made new features available in eShram portal to enhance its utility and to facilitate ease of registration for unorganised workers, if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (f): The Ministry of Labour and Employment has launched eShram portal on 26.08.2021 for registration and creation of a comprehensive National Database of Unorganized Workers. It allows an unorganised worker to register himself or herself on the portal on self-declaration basis, under 400 occupations in 30 broad occupation sectors.**

**The details of targets fixed and number of unorganized workers registered/ achievements under the eShram portal across the country including Tamil Nadu are at Annexure.**

**Salient features and new development on eShram portal and the benefits extended to the unorganised workers through eShram portal are as follows:**

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**(i) The registration in the portal is fully Aadhaar verified and Aadhaar seeded. Any unorganised worker can register himself or herself on the portal on a self-declaration basis.**

**(ii) Provision has been added in eShram to capture family details of migrant workers.**

**(iii) Provision has been added in eShram to share construction workers' data with States/UTs to facilitate their registration in respective Building and other Construction Workers (BoCW) boards.**

**(iv) eShram has been integrated with National Career Service (NCS) Portal. An unorganised worker can register on NCS using his/ her Universal Account Number (UAN) and search for suitable job opportunities. An option/ link has also been provided to registrant on eShram portal to seamlessly register on NCS.**

**(v) eShram is also integrated with Pradhan Mantri Shram-yogi Maandhan (PM-SYM). PM-SYM is a pension scheme for unorganised workers who are aged between 18-40 years. Using UAN (eShram) number, any unorganised worker can easily register on Maandhan portal.**

**(vi) To provide skill enhancement and apprenticeship opportunities to unorganised worker, eShram has been integrated with Skill India Digital portal of Ministry of Skill Development and Entrepreneurship.**

**(vii) eShram is also integrated with myScheme portal. myScheme is a National Platform that aims to offer one-stop search and discovery of the Government schemes. It provides an innovative, technology-based solution to discover scheme information based upon the eligibility of the citizen. The platform helps the citizen to find the right Government schemes for them. It also guides on how to apply for different Government schemes. Through this integration, all the eShram registrants can check the schemes for which they are eligible.**

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ANNEXURE REFERRED IN REPLY TO PART (a) TO (f) OF RAJYA SABHA UNSTARRED QUESTION NO. 575 FOR 07/12/2023 REGARDING “FEATURES OF ESHRAM PORTAL” BY SHRI R. DHARMAR.

S. No.	State	Target	Total registration as on 29 <sup>th</sup> Nov 2023
1	Uttar Pradesh	6,66,07,163	8,31,50,095
2	Odisha	1,29,79,773	1,33,63,773
3	Chhattisgarh	82,42,144	83,68,094
4	Uttarakhand	31,50,240	29,99,986
5	West Bengal	2,78,90,604	2,61,42,024
6	Himachal Pradesh	20,86,547	19,46,583
7	Jammu And Kashmir	38,09,769	34,21,732
8	Jharkhand	1,08,06,305	92,62,849
9	Bihar	3,49,43,979	2,88,43,897
10	Tripura	11,67,542	8,58,984
11	Madhya Pradesh	2,39,00,510	1,73,59,349
12	Assam	99,69,971	70,88,731
13	Haryana	78,97,313	52,84,093
14	Punjab	84,39,584	55,44,606
15	Gujarat	1,78,84,271	1,14,76,374
16	Delhi	52,39,058	33,13,527
17	Kerala	99,95,844	59,30,733
18	Rajasthan	2,26,89,152	1,32,81,141
19	Chandigarh	3,24,372	1,76,453
20	Andhra Pradesh	1,50,92,950	80,37,904
21	Manipur	8,65,632	4,20,818
22	Puducherry	3,95,791	1,83,279
23	The Dadra & Nagar Haveli and Daman & diu	1,72,402	73,395
24	Karnataka	1,89,17,552	78,06,652
25	Maharashtra	3,44,80,382	1,39,17,977
26	Telangana	1,07,83,075	42,84,792
27	Tamil Nadu	2,17,95,554	85,39,625
28	Ladakh	80,926	31,553
29	Nagaland	6,29,914	2,20,825
30	Arunachal Pradesh	4,39,728	1,44,995
31	Meghalaya	9,42,678	3,08,901
32	Andaman and Nicobar Islands	1,16,770	30,336
33	Sikkim	1,93,270	36,364
34	Mizoram	3,46,988	62,212
35	Goa	4,44,150	65,272
36	Lakshadweep	20,491	2,494
	Total	38,37,42,394	29,19,80,418

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